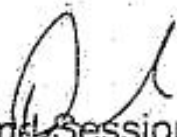


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.

ORDER

In partial modification of this office order bearing Endst No.113/G dated 08.01.2021, it is hereby ordered that words 'except first and third Saturday' be read as "except all working Saturday". Rest of the contents of the order dated 08.01.2021 shall remain unchanged.


19.01.2021


District and Sessions Judge,
Ludhiana.

Endst No. 355 /G Dated 22 January, 2021.

Copy forwarded to:-

- 1.The Registrar General, Hon'ble High Court of Punjab and Haryana, Chandigarh.
- 2.All the Judicial Officers of this Sessions Division.
- 3.The Deputy Commissioner, Ludhiana.
- 4.The Commissioner of Police, Ludhiana.
- 5.The Superintendents, Central Jail, Borstal Jail, Women Jail and Observation Home, Ludhiana.
- 6.The District Attorney, Ludhiana.
- 7.The Presidents/ Secretaries, Bar Associations, Ludhiana, Khanna, Samrala, Jagraon and Payal.
- 8.DSA of this court to convey this order to all the concerned.
- 9.Statement Cell of this Court.
- 10.System Officer/ System Assistants of this Court to upload this order on website and to monitor uploading of orders in CIS system.


District and Sessions Judge,
Ludhiana.